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Title: Introduction of the Compulsory Mental Healthcare Counselling Facilities in Government Schools Bill, 2016.

DR. KIRIT P. SOLANKI (AHMEDABAD): Sir, I beg to move for leave to introduce a Bill to provide compulsory mental healthcare counselling facilities in Government schools and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide compulsory mental healthcare counselling facilities in Government schools and for matters connected therewith."

*The motion was adopted.*

DR. KIRIT P. SOLANKI : I introduce the Bill.

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